

Use of Staff Cars

6396. SHRI PIYUS TIRAKY: Will the Minister of LABOUR be pleased to state:

(a) whether Government have time and again asked its offices to restrict the use of staff cars as an economy measure;

(b) whether there are complaints that the staff cars in the office of the Central Provident Fund Commissioner are being extensively misused by its officers; and

(c) if so, the effective steps proposed to be taken by Government in this regard?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):
(a) Yes, Sir.

(b) Yes, Sir.

(c) The matter is being looked into.

Import of Medical Equipment Under Duty Exemption Scheme

6397. SHRIDILIP SINGHJUDEO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the organisations which imported medical equipment valuing Rs. 5 lakhs and above as per the Duty Exemption Scheme of 1983 during the years 1988 and 1989; and

(b) the type of equipment imported by those organisation?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The information is being compiled and shall be placed before the House.

(b) Medical, Surgical and Diagnostic

Equipment.

Criteria to Include Disease for Inclusion in National Health Programme

6398. SHRI PARASRAM BHARDWAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the criteria laid down for deciding about the inclusion of any disease in the National health programme;

(b) the names of the disease which have been included in the said programme along with the steps taken for controlling them;

(c) whether there is any committee set up to decide about the inclusion of diseases in the National Health Programme; and

(d) if so, the members of the committee?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a), (c) and (d) Statement-I is attached.

(b) Statement-II is attached.

STATEMENT-I

A programme is included in National Health Programme

i) when a particular Health programme/Disease is cutting across the Inter-State Boundary and it has a regional or inter-State character affecting large number of population causing Heavy morbidity and mortality.

ii) when the Control/Eradication of such Health Problem/Disease will